

Statement 6: Financing of Gross Fiscal Deficit - As per cent of Total – 2021-22 (Accounts)

(Per cent)

State/UT	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
1. Andhra Pradesh	144.3	14.0	-4.7	3.8	14.8	3.7	-65.9	-5.8	0.0	-0.1	-4.3	100.0
2. Arunachal Pradesh	48.1	31.3	10.0	13.1	51.9	47.1	-3.6	2.0	-3.2	-0.3	-96.4	100.0
3. Assam	59.4	3.3	-4.2	4.2	3.3	-0.3	0.3	10.9	0.1	0.0	22.9	100.0
4. Bihar	96.0	32.9	-7.4	3.2	0.3	0.5	-6.3	-0.6	0.0	-0.6	-18.1	100.0
5. Chhattisgarh	16.4	91.2	-7.5	3.9	0.0	7.4	-3.4	1.1	-0.1	-1.4	-7.7	100.0
6. Goa	55.3	35.0	-9.0	15.6	-0.9	0.2	2.8	-5.1	-3.1	0.0	9.2	100.0
7. Gujarat	59.7	56.2	-16.0	-0.7	-1.2	3.1	-0.3	10.9	0.4	0.0	-12.2	100.0
8. Haryana	76.0	23.2	-3.1	8.0	1.3	1.1	7.1	0.8	0.0	-10.8	-3.5	100.0
9. Himachal Pradesh	35.7	66.5	-10.9	3.3	9.2	-14.2	-0.7	20.3	2.1	-0.4	-11.1	100.0
10. Jharkhand	143.8	115.6	-29.5	13.7	-7.4	-14.6	-27.7	-0.8	-0.5	-28.8	-63.7	100.0
11. Karnataka	74.7	28.6	-2.5	0.8	5.4	4.7	4.3	-0.2	-0.2	0.0	-15.5	100.0
12. Kerala	39.4	18.9	5.9	-0.8	40.1	-0.6	3.9	-0.4	-0.9	-0.4	-5.1	100.0
13. Madhya Pradesh	37.1	28.9	11.0	3.0	-1.6	12.1	-3.1	3.0	4.3	3.0	2.2	100.0
14. Maharashtra	63.4	27.2	-8.4	2.6	1.5	0.0	4.0	11.1	-0.9	0.0	-0.6	100.0
15. Manipur	67.6	11.8	-3.0	5.4	0.2	-0.8	3.4	-0.7	-2.3	0.7	17.6	100.0
16. Meghalaya	60.1	22.7	-2.5	3.2	6.8	1.4	1.1	-2.3	0.0	0.0	9.5	100.0
17. Mizoram	120.1	77.0	-4.6	13.2	78.5	3.9	-101.9	-92.4	-40.3	-1.1	47.5	100.0
18. Nagaland	469.1	113.1	-5.0	-2.9	-103.2	6.2	-21.1	-35.2	-65.4	-17.5	-238.0	100.0
19. Odisha	31.4	-31.6	4.3	-3.9	-1.5	-16.1	-3.6	-0.9	-0.1	33.0	89.0	100.0
20. Punjab	48.2	43.4	-6.6	-2.8	0.1	3.3	3.2	-1.6	0.0	-3.5	16.3	100.0
21. Rajasthan	93.6	17.0	-3.3	0.9	5.1	-5.8	15.5	-0.2	0.0	-14.5	-8.3	100.0
22. Sikkim	162.7	32.3	-1.8	2.0	10.8	-8.0	1.6	1.7	-15.9	-0.3	-85.3	100.0
23. Tamil Nadu	88.6	15.0	-2.2	2.2	3.3	0.3	5.1	-0.1	0.0	0.0	-12.2	100.0
24. Telangana	84.2	9.2	-1.8	1.2	2.3	-3.5	2.6	1.6	1.3	-0.7	3.6	100.0
25. Tripura	0.0	-741.3	178.8	-24.6	-454.9	-222.2	292.0	-29.4	38.5	0.0	1,063.2	100.0
26. Uttar Pradesh	120.6	23.7	-13.2	1.7	1.4	4.9	-3.8	3.8	0.1	-11.0	-28.1	100.0
27. Uttarakhand	48.2	97.2	-29.7	-6.2	8.9	-12.5	-18.2	7.4	0.3	6.0	-1.4	100.0
28. West Bengal	89.5	14.2	-12.5	-0.2	3.8	-0.1	4.2	-0.7	0.0	0.0	1.7	100.0
29. Jammu and Kashmir	50.1	33.4	41.7	0.2	-5.3	1.3	3.0	1.2	-12.0	-2.1	-11.5	100.0
30. NCT Delhi	0.0	99.4	0.0	0.0	0.0	0.0	0.0	0.0	0.0	0.0	0.6	100.0
31. Puducherry	-1,875.0	173.1	166.1	48.0	-134.3	33.4	-84.2	349.1	0.0	309.7	1,114.1	100.0
All States and UTs	77.8	27.2	-3.9	1.9	5.7	1.7	0.6	2.0	-0.1	-3.5	-9.2	100.0

┆: Nil/Negligible.

Note: (1) Same as in Appendix Table 9.

(2) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

(3) In case of Tripura and Manipur the contribution of respective component needs to be seen in light of surplus GFD; for both these states the positive sign of a component represent positive contribution whereas a negative sign represent a negative contribution in reduction of GFD.

Source: Budget documents of the State governments. Details in methodology.